

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati the 10th May, 2022


NO. HC.VII-167(Pt.-VIII)/2014/3131/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers to attend the 2 (two) days seminar on "**POCSO**", to be to be organised by the S.V.P. National Police Academy, Hyderabad on **26th and 27th May, 2022.**

Sl. No.	Name and Designation along with Batch	Address	Mobile No.	Email-id
1.	Smti. Munmun B. Sarma, Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup, Amingaon (Batch- 2004)	O/o the District & Sessions Judge, Kamrup, D.C. Office Road, Kamrup, Pin- 781031, Assam	9706068392	mbshrma@yahoo.com
2.	Smti. Audri Bhattacharyya, Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup(M), Guwahati (Batch- 2006)	O/o the District & Sessions Judge, Panbazar, Kamrup(M), Pin- 781001, Assam	9435133474	audri.bhattacharyya@gmail.com

Further, the Gauhati High Court has been pleased to nominate Smti. Rashmita Das, Addl. Sessions Judge-cum-Special Judge, POCSO, Lakhimpur, North Lakhimpur to attend the aforesaid programme in case, either of the two nominated Officers is unable to attend the said programme.

Sl. No.	Name and Designation along with Batch	Address	Mobile No.	Email-id
1.	Smti. Rashmita Das, Addl. Sessions Judge-cum-Special Judge, POCSO, Lakhimpur, North Lakhimpur (Batch- 2004)	O/o District & Sessions Judge, District Judicial Court Complex, Lakhimpur, North Lakhimpur Pin- 787001, Assam	9435039716	rashmitadutta2009@gmail.com

The nominated officers are directed to submit a report after completion of the Course.


10.05.22

By Order,
Sd/- R.A. Tapadar
REGISTRAR (JUDICIAL)

Memo No. HC.VII-167(Pt.-VIII)/2014/3132-3146/A Dated: 10-05-2022

Copy forward for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.


The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admin./Vigilance/ Esstt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Kamrup (M) / Kamrup / Lakhimpur

(He/She is requested to inform the nominated Judicial Officer(s) under his/her control accordingly).

6. Shri Aditya Goenka, Deputy Director (SC) & Seminar Director, S.V.P. National Police Academy, Hyderabad- 500052.
7. The Joint Registrar (Judl. / PM&P), Gauhati High Court, Guwahati.
8. Smti. Munmun B. Sarma, Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup, Amingaon.
9. Smti. Audri Bhattacharyya, Addl. Sessions Judge-cum-Special Judge, POCSO, Kamrup (M), Guwahati.
10. Smti. Rashmita Das, Addl. Sessions Judge-cum-Special Judge, POCSO, Lakhimpur, North Lakhimpur.

It is for information that for the aforesaid course the participants will be provided accommodation by the Academy. Expenditure towards their boarding and lodging will be borne by the Academy. Participants will draw their TA/DA from parent Departments.


10-05-22

The nominated Officers are required to participate in the course only on receipt of confirmation of nominations from the Academy.

11. The Deputy Registrar (Finance/Protocol), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati).

13. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy.**
14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.
15. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

R. A. Talwar
10.05.22
REGISTRAR (JUDICIAL)